

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

OA NO 348 of 2024

BETWEEN

**Suo Motu Bengaluru Stadium to get
treated water supply for IPL
Matches amid Crises**

APPLICANT

VS

**Karnataka State Pollution
Control Board and Others.**

RESPONDENT

**REPORT FILED BY RESEPDENT NO 2 AS PER ORDER
DATED 01/04/2024.**

DATE OF FILING - 29/04/2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

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RESPONDENT

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**DATE - 29/05/2024
BENGALURU**


RESPONDENT NO 2
Chief Engineer (WWM)-East
BWSSB, Cauvery Bhavan,
K.G. Road, Bengaluru - 560 009

1

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

OA NO 348 of 2024

BETWEEN

**Suo Motu Bengaluru Stadium to get
treated water supply for IPL
Matches amid Crises**

APPLICANT

VS

**Karnataka State Pollution
Control Board and Others. RESPONDENT**

**REPORT FILED ON BEHALF OF RESPONDENT NO 2 AS PER
ORDERS DATED 01/04/2024**

1. With reference to the above subject, a suo moto case has been registered by Hon'ble NGT based on news item titled "Bengaluru Stadium to get treated water supply for the IPL matches amid crisis appearing in India Today dated 21/03/2024 vide OA No.348/2024, Principal Bench, New Delhi. In the hearing dated 01/04/2024, it is directed to report disclosing complete details of quantity and source of water being used in the concerned stadium and also the quality of treated water supplied.
2. As per the directions of Hon'ble National Green Tribunal, the M Chinnaswamy Cricket Stadium has been inspected by the Chief Engineer (WWM) and Executive Engineer (WWM-STP) Challaghatta Valley on 17-04-2024 along with the officer bearers of the stadium. *Photographs showing the inspection is herewith produced and marked as ANNEXTURE A1.*

Inspection observations are as follows:




**Chief Engineer (WWM)-East
BWSSB, Cauvery Bhavani
K.G. Road, Bengaluru - 560 009**

2.1 Respondent No 2 has been provided Cauvery Water Connection vide RR No. C-229001 and the stadium is drawing monthly average of 2212 KL of fresh water for residential rooms, kitchen, party halls and restaurants having guest around 500 members per day *Copy of the monthly water usage extract for the year Jan 2023 to April 2024 showing the usage of water is herewith produced and marked as ANNEXTURE A2.*

2.2 The stadium has also been using 4 ground water borewells and it is also noted that these borewells do not have any water flow meters for calculating the usage of water. *Photographs showing 4 borewells is herewith produced and marked as ANNEXTURE A3.* The details of all the 4 ground water borewells are listed below; -

BOREWELL	LOCATION	CAPACITY	DEPTH IN FEET
BOREWELL NO 1	Near Tower No 4	05 HP	400 ft
BOREWELL NO 2	Near Gate No 7	7.5 HP	400 ft
BOREWELL NO 3	Near Gate No 8	10 HP	400 ft
BOREWELL NO 4	Near Gate No 5	02 HP	400 ft

2.3 As per our inspection the stadium has their own 200 KLD (Kilo Litter per Day) Sewage Treatment Plant and the same is inspected and found to be working. The Respondent No 2 is supplying Sewage at the Rate of Rs 6/- per kilo from the year 2017 and the said treated water is used for Gardening and for other non-portable purpose. At present the sewage generation has been decreased as there is no sewage flow. It would be pertinent to know that the stadium has not been able to obtain the required quantum of municipal sewage from this Respondent to fully utilize the 200KLD. The Treated water is



[Signature]
 Chief Engineer (WWM)-East
 BWSSB, Cauvery Bhavan,
 K.G. Road, Bengaluru - 560 009

- 2.4 used for Gardening *Photographs showing Sewage Treatment Plant is herewith produced and marked as **ANNEXTURE A4**.*
- 2.5 Further as per the request letter dated 14/03/2024, the approval was granted to supply the tertiary treated water for non- potable purpose and as such 64000 liters per day has been supplied to the stadium. *Copy of the request letter dated 14/03/2024 is herewith produced and marked as **ANNEXTURE A5** and copy of the test reports issued by the Karnataka State Pollution control board for the month starting from January 2024 to March 2024 is herewith produced and marked as **ANNEXTURE A6**.*
3. The total usage water consumption by the stadium is herein as below:
- Fresh water-80000 Liters per day
 - Treated water 64000 Liters per day
 - Purchased/RWH water 50000 Liters per day
4. The stadium acquired 16,300 Sqmtrs, is being used, Cauvery, Water, Bore Well water, Stadium's own STP water, treated water purchased from BWSSB, Rain Water stored form RWH pits and Sub Air method of RWH for recharge of Ground Water. Due to summer crisis occurred in Bengaluru, the fresh water supply has been permitted, subsequently treated water is being supplied on request of KSCA's letter cited as ANNEXTURE A5.

DATE - 29/05/2024
BENAGLURU


RESPONDENT NO 2
Chief Engineer (WWM)-East
BWSSB, Cauvery Bhavan,
K.G. Road, Bengaluru - 560 007



VERIFICATION

I, B.C Gangadhara S/o Channegowda Aged about 55 Years residing at Bengaluru working as Chief Engineer (WWM-East) in the Respondent no 2, do hereby declare that the contents made in the above paragraphs No 01 to 04 are true and correct to the best of my knowledge and based on the records available with the Respondent no 2 and I believe the same to be true and correct.

Hence verified on this the 29th day of April 2024.



30 APR 2024

[Signature]
RESPONDENT NO 2
Chief Engineer (WWM)-East
BWSSB, Cauvery Bhavan,
K.G. Road, Bengaluru - 560 009

SWORN TO BEFORE ME

[Signature]
B. CHITRA, B.A.L., LL.B.,
ADVOCATE & NOTARY PUBLIC
GOVT. OF INDIA
5/1, 1st Floor, 3rd Cross
Sarappa Reddy Layout, Banaswadi Road
BANGALORE - 560 024

Sl. No. <u>302</u>	Page <u>30</u>
Vol. <u>I</u>	Date <u>30/4/24</u>

Executive Engineer
(WWM-STP) Chinnaghatta/Valley,
RWSSB Shimoga

DR
NIEE (WWM-STP)-1

Druck 4.5
DEE-UMK



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Lat: 12.978930, Long: 77.600611

22 Apr. 24. 06:18 pm, Monday



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6

Month/Bill No	Reading/Consumption	Bill Arrears + Interest (Rs)	Bill Arrear (Rs)	Interest (Rs)	water Charges (Rs)	Sanitary Charge (Rs)	Sanitary Borewell (Rs)	Meter Charge (Rs)	Other Charge (Rs)	Installment (Rs)	Current Demand (Rs)	Advance (Rs)	Bill Advance (Rs)	Write off (Rs)	Total Demand (Rs)	Collection (Rs)	Receipt No (Paid date)	Closing Balance (Rs)
Aug-2023 / c-229001081	20048000/1052000	0	0	0	89879	24470	14500	1500	3984	0	134333	0	0	0	134333	134333	344(Aug 11 2023 1:18PM) Rs 134333/-	0

2

[Signature]

Asst. Executive Engineer
Sub Division (Central)-1-1
BWSSB, Milers Road, Highgrounds,
Bangalore - 560 052.

[Signature]

Executive Engineer
Water Supply & Sanitary Division (Central)
H.G.R. Basaveshwara Road,
Bangalore - 560 058.

ANNEXURE - A2

ANNEXURE - A2

Bangalore Water Supply and Sewerage Board Metered Backup Ledger Report



Reading Day: 1
 Connection Type: Bar and Restaurant
 Bore Well: Yes
 Bore Size: 4
 Prorata Amt/Date: /
 Meter Reader: AEE HGR
 Sub Division: CENTRAL11
 Consumer Name: K.S.C.A
 Sanctioned Date: 01/01/2000
 RR No/LFO No: C-229001/ND2 - 197
 Site Area: 0
 Meter make: ITRON
 Category: NON DOMESTIC
 Sub Category: NON DOMESTIC
 RWH: NoRWH
 Flats: 6
 Meter Number: 121M1000079

Month/Bill No	Reading/Consumption	Bill Arrears + Interest (Rs)	Bill Arrear (Rs)	Interest (Rs)	Water Charges (Rs)	Sanitary Charge (Rs)	Sanitary Borewell (Rs)	Meter Charge (Rs)	Other Charge (Rs)	Installment (Rs)	Current Demand (Rs)	Advance (Rs)	Bill Advance (Rs)	Write off (Rs)	Total Demand (Rs)	Collection (Rs)	Receipt No (Paid date)	Closing Balance (Rs)
Jul-2023 / C-229001071	18996000/134000	0	0	0	115022	30756	14500	1500	2960	0	164738	0	0	0	164738	164738	502 (Jul 11 2023 9:12AM) Rs 164738	0
Jun-2023 / C-229001061	17655000/334000	9063	0	9063	289283	74321	14500	1500	4168	0	383772	0	0	0	392835	392835	806 (Jun 13 2023 6:14PM) Rs 392835	0
May-2023 / C-229001051	14311000/472000	0	0	0	409082	104271	14500	1500	14400	0	543753	0	0	0	543753	543753	041 (May 18 2023 11:39AM) Rs 543753	0
Apr-2023 / C-229001041	9590000/1385000	95344	91093	4251	162350	42588	14500	1500	6024	0	226962	0	0	0	322306	322306	271 (Apr 14 2023 4:03PM) Rs 322306	0
Mar-2023 / C-229001031	7705000/1025000	0	0	0	87550	23883	14500	1500	1856	0	129269	0	0	0	129269	129269	173 (Mar 16 2023 1:04PM) Rs 129269	0
Feb-2023 / C-229001021	6680000/577000	0	0	0	48554	14139	14500	1500	12400	0	91093	0	0	0	91093	91093	071 (Feb 14 2023 2:20PM) Rs 91093	0
Jan-2023 / C-229001011	6103000/429000	0	0	0	35678	10920	14500	1500	17440	0	80038	0	0	0	80038	80038	902 (Jan 12 2023 2:26PM) Rs 80038	0

(Signature)

Asst. Executive Engineer
 Sub Division (Central)-1-1
 BWSSE, Millers Road, Highgrounds,
 Bangalore - 560 052.

(Signature)

Executive Engineer
 Water Supply & Sanitary Division (Central)
 H.G.R. Basaveshwara Road,
 Bangalore - 560 058.

Indicates that the Receipt Amount is yet to be Realised

ANNEXTURE A2

8



**Bangalore Water Supply and Sewerage Board
Metered Ledger Report**

Reading Day : 1
 Connection Type : Bar and Restaurant
 Bore Well : Yes
 Bore Size : 4
 Prorata Amt/Date : AEE HGR
 Meter Reader : AEE HGR
 Sub Division : CENTRAL11
 Consumer Name : K.S.C.A
 Sanctioned Date : 01/01/2000
 RR No/LFO No : C-229001/ND2 - 197
 SiteArea : 0
 Metermake : ITRON
 Category : NON DOMESTIC
 Sub Category : NON DOMESTIC
 RWL : NoRWH
 Flats : 6
 Meter Number : 121M1000079
 Ward Number : 110

Month/Bill No	Reading/Consumption	Bill Arrears + Interest (Rs)	Interest (Rs)	water Charges (Rs)	Sanitary Charge (Rs)	Sanitary Borewell (Rs)	Meter Charge (Rs)	Other Charge (Rs)	Installment (Rs)	Current Demand (Rs)	Advance (Rs)	Bill Advance (Rs)	Write off (Rs)	Total Demand (Rs)	Collection (Rs)	Receipt No (Paid date)	Closing Balance (Rs)
Apr-2024 / c-229001041	38633000/1568000	0	0	134771	35693	14500	1500	9000	0	195464	0	0	0	195464	195464	(*847(Apr 12 2024 4:01PM) Rs 195464/-	0
Mar-2024 / c-229001031	37065000/2377000	0	0	205154	53289	14500	1500	26600	0	301043	0	0	0	301043	301043	376(Mar 11 2024 4:26PM) Rs 301043/-	0
Feb-2024 / C-229001021	34688000/2325000	0	0	200630	52158	14500	1500	20400	0	289188	0	0	0	289188	289188	555(Feb 8 2024 3:19PM) Rs 289188/-	0
Jan-2024 / c-229001011	32363000/1934000	0	0	166613	43653	14500	1500	24800	0	251066	0	0	0	251066	251066	761(Jan 8 2024 2:54PM) Rs 251066/-	0
Dec-2023 / C-229001121	30429000/2315000	0	0	199760	51940	14500	1500	26248	0	293948	0	0	0	293948	293948	079(Dec 13 2023 3:15PM) Rs 293948/-	0
Nov-2023 / C-229001111	28114000/3045000	0	0	263270	67818	14500	1500	41104	0	388192	0	0	0	388192	388192	764(Nov 11 2023 2:56PM) Rs 388192/-	0
Oct-2023 / C-229001101	25069000/2719000	0	0	234908	60727	14500	1500	34592	0	346227	0	0	0	346227	346227	011(Oct 15 2023 10:18AM) Rs 346227/-	0
Sep-2023 / c-229001091	22350000/2302000	0	0	198629	51657	14500	1500	8150	0	274436	0	0	0	274436	274436	675(Sep 12 2023 4:36PM) Rs 274436/-	0

Note: (*) * Indicates that the Receipt Amount is yet to be Realised

AEE Executive Engineer
 Sub Division (Central)-1
 BWSSB, Millers Road, Highgrounds

Executive Engineer
 Water Supply & Sanitary Division (Central)
 H.G.R. Basaveshwara Road,



Hand 5-5
 RE-149F

CA/HR
 AEE/WOM-STD)-1

(WMM-STD) Challaghatta Valley,
 BWSSB Shimsha Bhavan, 46th Cross,
 8th Block Jayanagar, Bangalore-560082

Executive Engineer
 BWSSB

XJH2+68R, 83rd St, Shivaji
 Nagar, Bengaluru, Karnataka
 Lat: 12.978570, Long: 77.600576
 22 Apr. 24. 06:14 pm. Monday

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Executive Engineer
 (WWM-STP) Ghata Ghata Valley,
 RWSSB Shimsha Bhavan, 46th Cross,

20/4/24
 A/E (WWM-STP) - 1

22/4/24
 A/E - WWM

De villiers 360 shot, Shivaji
 Nagar, Bengaluru, Karnataka
 Lat: 12.978952, Long: 77.600566
 22 Apr. 24. 06:26 pm, Monday

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ANNEPIVENS DUFENELL-3 CHINNASWAMY



Executive Engineer
(WWM-STP), Chalaghatta Valley,
BWSSB Shimsha Bhavan, 46th Cross,
9th Block,

DAAR
A-FE (WWM-STP) - 1

Duf 3-5
A-FE - A-FE/R

De villiers 360 shot, Shivaji
Nagar, Bengaluru, Karnataka
Lat: 12.978972, Long: 77.600635
22 Apr. 24, 06:16 pm, Monday

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(WWM-STP), Channas Namma Valley,
 BWSSB Shimsha Bhavan, 46th Cross

JG
 OFF (WWM-STP)-1

7/24/24
 11:11 AM

XJH2+68R, 83rd St, Shivaji
 Nagar, Bengaluru, Karnataka

Lat: 12.978547, Long: 77.600574

22 Apr, 24, 06:14 pm, Monday



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ANNEXURE-A



(WWM-STP) - 1
BWSSB Shimsha Bhavan, 46th Cross.

AEFF (WWM)-STP)-1

17th Apr
DEE - 140R

De villiers 360 shot, Shivaji
Nagar, Bengaluru, Karnataka

Lat: 12.978952, Long: 77.600566

22 Apr 24, 06:29 pm, Monday



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9/20/23
06:31 AM

De Villiers 360 shot, Shivaji Nagar - STP-1

(WWW-STP-1) Shivaji Nagar - Malley
BWSSB Shimsa Bhavan, 46th Cross,
9th Block Jayanagar Bangalore-560082



De villiers 360 shot, Shivaji
Nagar, Bengaluru, Karnataka
Lat: 12.978952, Long: 77.600566
22 Apr 24 06:31 pm Monday

0° 316 NE



Hon. Treasurer

14th March 2024

No.KSCA/Civil/Engg

14th March 2024

To
The Executive Engineer
STP Maintenance
Shimsha Bhavan
Jayanagar , 9th Block
Bangalore

Dear Sir/Madam,

Sub : - Requirement of STP treated water for M.Chinnaswamy Stadium

With reference to the above, we are running a 200 KLD capacity of STP of MBBR type. We are taking the BWSSB sewage line from Queen's Road and treated in our STP and being used for the cricketing activities.

Now, the flow of sewage water from BWSSB line has been reduced. Hence, we require the treated water from your plant for all our cricketing & other non domestic activities. Our requirement is about four tankers of 12000 each per day.

It is requested to supply the water through your tanker. Necessary charges will be paid by KSCA.

Kind consideration is requested.

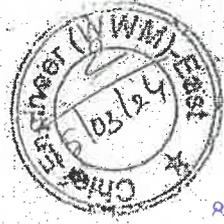
Thanking you,

With Best Wishes & Kind regards,

Thanking You,

For The Karnataka State Cricket Association

Shubhendu Ghosh
(Shubhendu Ghosh), ITS (Retd)
Chief Executive Officer



[Signature]
Executive Engineer
(WWM-STP) Shimsha Bhavan,
BWSSB Shimsha Bhavan, 46th Cross,
8th Block, Jayanagar, Bangalore-56008

Cc To : Chief Engineer (WWM) East (Addtl) 5th Floor Cauvery Bhavan, KG Road, Bangalore

BOARD OF WATER SUPPLY AND SEWERAGE
OFFICE OF THE EXECUTIVE ENGINEER (WWM-STP) HALLI CHINNASWAMY VALLEY,
1st Floor, Shimsha Bhavan, 46th Cross, 8th Block, Jayanagar, Bangalore-560082

No. BWSSB/EE(WWM-STP)CV/PB/492/2023-24 Date: 15.03.2024

To,
The Karnataka State Cricket Association,
M. Chinnaswamy Stadium,
Cubbon Road, Bangalore-560001

Sub:- Supply of Tertiary treated water for Non-potable purpose to the premises of The Karnataka State Cricket Association, M. Chinnaswamy Stadium, Cubbon Road, Bangalore-560001.

Ref:- Your Letter dated 14.03.2024 via e-mail

With reference to the above, approval is hereby accorded for the supply of Tertiary treated water of 48 KL per day from Cubbon park/Lalbagh.TTP for non-potable purpose to The Karnataka State Cricket Association, M. Chinnaswamy Stadium, (Consumer) as per your request. The tertiary treated water will be supplied at the rate of Rs.15/KL from the treatment plant site.

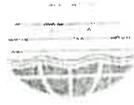
The treated water shall be used only for non-potable purposes and every precaution shall be taken to see that this tertiary treated water is not used for any potable purposes. Based on your requirement 48 KL per day will be supplied. Hence, you are informed to deposit of Rs.1,00,000/- (Rupees One Lakh only) and the monthly bills will be raised based on supplied treated water along with transportation charges. The amount will be deducted from the deposited amount.

Your request will be considered subjected to the following terms and conditions:

1. The buyer shall collect the sample of treated water from the treatment plant site and test the sample to confirm the suitability of treated water for the purpose to which it is taken.
2. The buyer shall submit the copy of the test reports within seven days from the date of receipt the same.
3. Board shall not be held responsible for any defects, damages, ill health caused and any other causes due to the usage, consumption, transportation etc.
4. The buyer shall remit the advance indicated in the letter in the form of DD drawn in favour of Chairman, BWSSB payable at Bangalore.
5. The buyer shall submit the DD in the office of the concerned Divisional office and obtain receipt for the same.
6. Copy of the receipt shall be produced in the office of Assistant Executive Engineer (WWM- STP) CV1.
7. The treated water will be supplied after remitting the monthly minimum charges in the form of DD drawn in favour of Chairman, BWSSB in the above offices where the treated water is drawn.
8. Account of drawl of treated water will be maintained in the respective division/sub-division offices and monthly bills will be raised. The bills shall be paid within 15 days from the date of bill.
9. If treated water is not drawn within three months from the date of remittance of advance, the same will be forfeited.
10. If treated water is not drawn consecutively for three months then also the advance will be forfeited.
11. If once the advance is forfeited then no further amount given for the same company or developer or firm.

Executive Engineer
(WWM-STP) Halli Chinnaswamy Valley,
BWSSB Shimsha Bhavan, 46th Cross,
8th Block Jayanagar Bangalore-560082

ANNEXURE A6



Karnataka State Pollution Control Board

ENVIRONMENTAL OFFICER, BANGALORE CITY EAST ZONE

"Nisarga Bhavana", 3rd Floor, Thimmaiah Road, 7th D Cross,

Opp Pushpanjali Theatre, Bangalore.560010.

Phone Number: 23224830

No. PCB BCE 40 2023-24

Date: 08/11/2023

To,

The Executive Engineer,
WWM-STP
Chalaghatta Valley, 46th Cross,
Jayanagar, Shimsha Bhavan,
Bangalore-560070

The Executive Engineer, B
M/s. 4 MLD Green Plant,
Cubbon Park, Bengaluru-560001

DISPATCHED

Sir,

Sub : Payment of analysis charges of samples collected for analysis on 02.11.2023- Reg.

Ref : 1. Govt. Order No. 960 dated: 26.06.2002

2. Board Office Memorandum No. 2717 dated: 23.08.2002

1. This office analysis demand invoice No, 106, 111,120,123, 136,143, 144, 145, 162,164, 171,180,185,191,197,208, 227, 114, 28, 35, 50, 62, 78, 113 & 135 dt. 12.01.2022, 01.02.2022, 02.03.2022, 06.04.2022, 17.05.2022, 13.06.2022, 02.08.2022,05.12.2022,06.01.2023, 23.01.2023, 07.03.2023, 24.04.2023, 19.05.2023, 21.06.2023, 11.07.2023, 02.08.2023, 12.09.2023, 13.10.2023, 29.11.2023 &27.12.2023

3. Inspection of your unit by Officer of this Office on 01.12.2023

With reference to the above subject, it is to be informed that, your unit was inspected vide ref (4) to verify the compliance to the Consent Condition issued under the Provisions of the Water Act. During the time of inspection samples of **Treated Sewage** /trade/combined effluent/s were collected for analysis at Board's Laboratory.

As per the analysis report, the treated domestic/ Trade/combined effluent is **conforming** to the standards stipulated by the Board. However you are informed to take all necessary steps to operate the treatment plant scientifically so that the parameters meet the stipulated standards at all point of time.

Further, you have been called upon to pay the arrears analysis fees of Rs.1,87,052/- vide this office letter (invoice) cited under ref (3), but till today you have not paid the same. Also the analysis charges of aforesaid sample of Rs. 6850 + 1234 (SGST - 9% + CGST - 9%) = Rs.8,084/- is required to pay.

In view of the above, you are required to pay total analysis fee of Rs.1,95,136/- (including arrears & current analysis charges). The analysis report will be made available to you after receipt of analysis charges. You can contact the undersigned or officials of this office for any clarification in this regard during the office hours.

Note : The water ANALYSIS FEES AMOUNT shall be transferred through NEFT/RTGS to the Account of Environmental Officer, KSPCB, BANGALORE, ACCOUNT NO. 510101003187348, UNION BANK, BASAVESHWARNAGAR BRANCH, BANGALORE - 560010, IFSC CODE - UBIN0906042. Copy of remittance to be submitted to this office without fail.

Executive Engineer
(WWM-STP) Chalaghatta Valley,
#WSSB Shimsha Bhavan, 46th Cross,
#1 Block Jayanagar Bangalore-560082

Yours faithfully,

Environmental Officer(I/c)
Bangalore City East



TC-5487



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025:2017 accredited Testing Laboratory by NABL vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Ph: (080) 23235455
Fax: (080) 23235455
Website: <http://kspcb.karnataka.gov.in>
E-mail: kspcb@kspcb.karnataka.gov.in
Address: Shimsha Bhavan, 46th Cross,
8th Block Jayanagar, Bangalore-560082
K S P C B, "Sasarga Bhavana"
7th D Cross, Humnabad Road
Shivanagar, Bengaluru - 560079

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 01.02.2024

NAME OF THE STP :	BWSSB STP (4.0 MLD Capacity), Cubbon Park, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri M.M. Ameenulla Baig, EO(I/C) RO. Bng. City East	DATE OF COMMENCEMENT OF TEST : 02.01.2024
DATE OF COLLECTION :	02.01.2024	DATE OF COMPLETION OF TEST : 06.01.2024
DATE OF RECEIPT :	02.01.2024	SAMPLE REPORT NO: WW-2418
ARTICULARS:	Treated sewage sample	SAMPLE NO : WW-2418

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	7.5	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	3.0	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	24	IS 3025 (Part 58): 2017
4	Total Suspended Solids	mg/L	Not more than 20	4.0	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	0.1	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	3.0	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/ 100ml	Less than 100	< 1.8	APHA 23 rd edition (9221 E): 2017
INFERENCE		Conforms to prescribed standards			

- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. MPN index per 100ml indicates <1.8 which conforms the absence of coliform bacteria.

Radha M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

---End of Report---

Executive Engineer
(WWM-STP) Channarayana Valley,
BWSSB Shimsha Bhavan, 46th Cross,
8th Block Jayanagar Bangalore-560082



Karnataka State Pollution Control Board

ENVIRONMENTAL OFFICER, BANGALORE CITY EAST ZONE

"Nisarga Bhavana", 3rd Floor, Thimmaiah Road, 7th D Cross,

Opp Pushpanjali Theatre, Bangalore.560010.

Phone Number: 23224830

No. PCB/BCE/40/2023-24/1051

Date: 14 FEB 2024

To:
The Executive Engineer
WWM-STP
Chalaghatta Valley, 46th Cross,
Jayanagar, Shimsha Bhavan,
Bengaluru-560070

DISPATCHED
The Executive Engineer, BWSSB
M/s. 4 MLD Green Plant,
Cubbon Park, Bengaluru-560001

Sir,

- Sub : Payment of analysis charges of samples collected for analysis on 02.01.2024- Reg.
Ref : 1. Govt. Order No. 960 dated: 26.06.2002
2. Board Office Memorandum No. 2717 dated: 23.08.2002
3. This office analysis demand invoice No, 106, 111,120,123, 136,143, 144, 145, 162,164, 171,180,185,191,197,208, 227, 114, 28, 35, 50, 62, 78, 113, 135 & 140 dt. 12.01.2022, 01.02.2022, 02.03.2022, 06.04.2022, 17.05.2022, 13.06.2022, 02.08.2022,05.12.2022,06.01.2023, 23.01.2023, 07.03.2023, 24.04.2023, 19.05.2023, 21.06.2023, 11.07.2023, 02.08.2023, 12.09.2023, 13.10.2023, 29.11.2023, 27.12.2023 & 08.01.2024
4. Inspection of your unit by Officer of this Office on 02.01.2024

With reference to the above subject, it is to be informed that, your unit was inspected vide ref (4) to verify the compliance to the Consent Condition issued under the Provisions of the Water Act. During the time of inspection samples of Treated Sewage /trade/combined effluent/s were collected for analysis at Board's Laboratory.

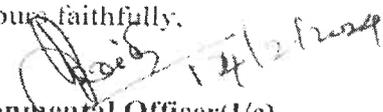
As per the analysis report, the treated domestic/ Trade/combined effluent is conforming to the standards stipulated by the Board. However you are informed to take all necessary steps to operate the treatment plant scientifically so that the parameters meet the stipulated standards at all point of time.

Further, you have been called upon to pay the arrears analysis fees of Rs.1,95,136/- vide this office letter (invoice) cited under ref (3), but till today you have not paid the same. Also the analysis charges of aforesaid sample of Rs. 6850 + 1234 (SGST - 9% + CGST - 9%) = Rs.8,084/- is required to pay.

In view of the above, you are required to pay total analysis fee of Rs.2,03,220/- (including arrears & current analysis charges. The analysis report will be made available to you after receipt of analysis charges. You can contact the undersigned or officials of this office for any clarification in this regard during the office hours.

Note : The water ANALYSIS FEES AMOUNT shall be transferred through NEFT/RTGS to the Account of Environmental Officer, KSPCB, BANGALORE, ACCOUNT NO. 510101003187348, UNION BANK, BASAVESHWARNAGAR BRANCH, BANGALORE - 560010, IFSC CODE - UBIN0906042. Copy of remittance to be submitted to this office without fail.


Executive Engineer
(WWM-STP) Chalaghatta Valley,
BWSSB Shimsha Bhavan, 46th Cross,
8th Block Jayanagar Bangalore-560082

Yours faithfully,

Environmental Officer(I/c)
Bengaluru City East



**KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY**

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025:2017 accredited Testing Laboratory by NABL vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

Ph: 080-25233458
Email: central@kspcb.karnataka.gov.in
Website: www.kspcb.karnataka.gov.in
Address: Shimsha Bhavan, 46th Cross,
8th Block, Jayanagar, Bangalore-560082
K.S.P.C.B., Shimsha Bhavan,
7th D.C. Cross, Humnash Road,
Shivanasar, Bengaluru-560075

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 22.02.2024

NAME OF THE STP :	BWSSB STP (4.0 MLD capacity), Cubbon Park, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri M.M. Ameenulla Baig, EO(I/c) RO: Bng. City East	DATE OF COMMENCEMENT OF TEST : 02.02.2024
DATE OF COLLECTION :	02.02.2024	DATE OF COMPLETION OF TEST : 06.02.2024
DATE OF RECEIPT :	02.02.2024	SAMPLE REPORT NO: WW-2708
PARTICULARS:	Treated sewage sample	SAMPLE NO : WW-2708

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	7.2	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand at 27°C for 3 days	mg/L	Not more than 10	3.0	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	32	IS 3025 (Part 58): 2017
4	Total Suspended Solids	mg/L	Not more than 20	6.0	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	1.0	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	4.0	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/ 100ml	Less than 100	23	APHA 23 rd edition (9221 E): 2017

INFERENCE

Conforms to prescribed standards

- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.

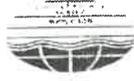
Radha M.N
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

---End of Report---

Executive Engineer
(WWM-STP) Challa Shatta Valley,
BWSSB Shimsha Bhavan, 46th Cross,
8th Block Jayanagar Bangalore-560082

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Karnataka State Pollution Control Board

ENVIRONMENTAL OFFICER, BANGALORE CITY EAST ZONE

"Nisarga Bhavana", 3rd Floor, Thimmaiah Road, 7th D Cross,

Opp Pushpanjali Theatre, Bangalore.560010.

Phone Number: 23224830

No. PCB/BCE/40/2023-24/1163

Date: 13 MAR 2024

DISPATCHED

To:

The Executive Engineer
WWM-STP
Chalaghatta Valley, 46th Cross,
Jayanagar, Shimsha Bhavan,
Bengaluru-560070

The Executive Engineer, BWSSB
M/s. 4 MLD Green Plant,
Cubbon Park, Bengaluru-560001

Sir,

- Sub : Payment of analysis charges of samples collected for analysis on 02.02.2024- Reg.
Ref : 1. Govt. Order No. 960 dated: 26.06.2002
2. Board Office Memorandum No. 2717 dated: 23.08.2002
3. This office analysis demand invoice No, 106, 111,120,123, 136,143, 144, 145, 162.164.
171,180,185,191,197,208, 227, 114, 28, 35, 50, 62, 78, 113, 135,140 & 157 dt. 12.01.2022.
01.02.2022, 02.03.2022 06.04.2022, 17.05.2022, 13.06.2022.
02.08.2022,05.12.2022,06.01.2023, 23.01.2023, 07.03.2023, 24.04.2023, 19.05.2023.
21.06.2023, 11.07.2023, 02.08.2023 12.09.2023, 13.10.2023, 29.11.2023, 27.12.2023
08.01.2024 & 14.02.2024
4. Inspection of your unit by Officer of this Office on 02.02.2024

With reference to the above subject, it is to be informed that, your unit was inspected vide ref (4) to verify the compliance to the Consent Condition issued under the Provisions of the Water Act. During the time of inspection samples of Treated Sewage /trade/combined effluent/s were collected for analysis at Board's Laboratory.

As per the analysis report, the treated domestic/ Trade/combined effluent is **conforming** to the standards stipulated by the Board. However you are informed to take all necessary steps to operate the treatment plant scientifically so that the parameters meet the stipulated standards at all point of time.

Further, you have been called upon to pay the arrears analysis fees of Rs.2,03,220/- vide this office letter (invoice) cited under ref (3), but till today you have not paid the same. Also the analysis charges of aforesaid sample of Rs. 6850 + 1234 (SGST - 9% + CGST - 9%) = Rs.8,084/- is required to pay.

In view of the above, you are required to pay total analysis fee of Rs.2,11,304/- (including arrears & current analysis charges). The analysis report will be made available to you after receipt of analysis charges. You can contact the undersigned or officials of this office for any clarification in this regard during the office hours.

Note : The water ANALYSIS FEES AMOUNT shall be transferred through NEFT/RTGS to the Account of Environmental Officer, KSPCB, BANGALORE, ACCOUNT NO. 510101003187348, UNION BANK, BASAVESHWARNAGAR BRANCH, BANGALORE - 560010, IFSC CODE - UBIN0906042. Copy of remittance to be submitted to this office without fail.

Yours faithfully,

Environmental Officer(I/c)
Bengaluru City East

Executive Engineer
(WWM-STP) Chalaghatta Valley,
BWSSB Shimsha Bhavan, 46th Cross,
4th Block Jayanagar Bangalore-560082



KARNATAKA STATE POLLUTION CONTROL BOARD
CENTRAL ENVIRONMENTAL LABORATORY

MoEF RECOGNISED ENVIRONMENTAL LABORATORY
ISO/IEC 17025:2017 accredited Testing Laboratory by NABL vide Certificate Number TC-5487
ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ANALYSIS REPORT (ACCREDITED PARAMETERS)

Date: 14.03.2024

NAME OF THE STP :	BWSSB STP (4.0 MLD capacity), Cubbon Park, Bengaluru.	Page 1 of 1
SAMPLE COLLECTED BY :	Sri M.M. Amecnulla Baig, DEO RO: Bng. City East	DATE OF COMMENCEMENT OF TEST : 06.03.2024
DATE OF COLLECTION :	05.03.2024	DATE OF COMPLETION OF TEST : 14.03.2024
DATE OF RECEIPT :	06.03.2024	SAMPLE REPORT NO: WW-3084
PARTICULARS:	Treated sewage sample	SAMPLE NO : WW-3084

Sl No	Parameters	Unit	Standard	Result	Test Method
1	pH	-	6.5 - 9.0	7.6	IS 3025 (Part 11): 2022
2	Biochemical Oxygen Demand @ 27°C for 3 days	mg/L	Not more than 10	4.0	IS 3025 (Part 44): 2019
3	Chemical Oxygen Demand	mg/L	Not more than 50	32	IS 3025 (Part 58): 2017
4	Total Suspended Solids	mg/L	Not more than 20	4.0	IS 3025 (Part 17): 2012
5	Ammonical Nitrogen as N	mg/L	Not more than 5	0.5	IS 3025(Part 34): 2019
6	Total Nitrogen	mg/L	Not more than 10	4.0	APHA 23 rd edition; 4500-NO ₃ -D: 2017
7	Fecal coliform	MPN/ 100ml	Less than 100	< 1.0	Enzyme Substrate Test: KSPCB- CEL/MTL/FC/01: 2023
INFERENCE		Conforms to prescribed standards			

- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 15 days from the date of issue of report.
4. MPN index per 100ml indicates <1.0 which conforms the absence of coliform bacteria.

Radha M.N.
Authorized Signatory (Biological)
(Radha M.N)
Assistant Scientific Officer

Dr. B.M. Sreedhara Nayaka
Authorized Signatory (Chemical)
(Dr. B.M. Sreedhara Nayaka)
Scientific Officer

---End of Report---
Executive Engineer
(WWM-STP) Channarayana Valley,
BWSSB Shimsha Bhavan, 46th Cross,
9th Block Jayanagar Bangalore-560082